

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 690 of 2013

Amresh Kumar ... Appellant  
Versus  
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Laljee Sahay, Adv.  
For the CBI : Mr. Rohit Sinha, Adv.

04 / 25.06.2020

Heard the parties through Video Conferencing.  
Learned counsel for the appellant prays for time.  
Prayer for time is allowed as the last chance.  
List this appeal four weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-